

## **ANIMAL CASINGS (GRADING AND MARKING) RULES, 1964**

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## **ANIMAL CASINGS (GRADING AND MARKING) RULES, 1964**

In exercise of the powers conferred by Sec. 3 of the Agricultural Produce (Grading and Marking) Act, 1937 (1 of 1937), the Central Government hereby makes the following rules, the same having been previously published as required by the said section, namely:-

### **1. Short title and application :-**

(1) These Rules may be called the Animal Casings (Grading and Marking) Rules, 1964.

(2) They shall apply to casings obtained from cattle, sheep, goats and pigs and produced in India.

### **2. Definitions :-**

In these rules unless the context otherwise requires,-

- (a) "black node" means black knot usually caused by the residue of the ingesta or slime left behind in the casing;
- (b) "calibration" means;
- (i) in the case of wet-salted casings, measurement of the diameter of the casing;
- (ii) in the case of dried casings, flat measure (half circumference).
- (iii) in the case of dry-ready to-wet casings of sheep and goats, measurement of the diameter of the casings after their treatment with water for at least fifteen minutes. Explanation.- for the purposes of this clause the diameter shall be found out by inflating the casing with air or water and measuring the diameter by means of suitable calibration frames after properly stretching out the casing wall and taking the mean of several readings:
- (c) "cattle" includes bull, cow, ox, heifer, calf, steer, bullock and buffalo;
- (d) "cattle casing" means;
- (i) Fat end (the terminal end of the larger intestine measuring about 1.5 meters in length from the anus),
- (ii) Middle (remaining part of the large intestine),
- (iii) Bung (caecal part of the intestine),
- (iv) Runner (small intestine),
- (v) Bladder, and
- (vi) Weasand (gullet or oesophagus):
- (e) "cicatrix" means any scar of healed-up wound;
- (f) "domestic" means any small grease spot in the casing;
- (g) "kink" means any twisted loop in the casing;
- (h) "nodule" means a small rounded structure;
- (i) "rust" means black spots caused by putrefaction due to bacterial or fungal action;
- (j) "salt burn" means areas of discolouration generally caused by-
- (i) the entry of air into Air-tight tin containers in which the casings

are packed, and

(ii) the use of poor quality salt ;

(k) "Schedule" means a Schedule to these rules.

### **3. Description of rings and hanks :-**

(1) Casings may consist of bundles of rings or hanks.

(2)

(a) In the case of rings of Sheep and Goat Casings, a ring shall contain not more than 4 pieces and shall measure at least 21 metres (69 feet) in length, no single piece measuring less than 1.5 metres (5 feet);

(b) in the case of rings of Hog Casings, a ring shall contain not more than 4 pieces and shall measure at least 9 metres (29 feet), no single piece measuring less than one metre.

(c) In the case of dry-ready to-wet casings of sheep and goats, hanks, rings or cocoons may be made up of several pieces of joined together been duly approved (before hand) by the Agricultural Marketing Adviser to the Government of India; each single piece shall measure not less than 1.5 metres (5 feet).

(3)

(a) In case of Hanks of Sheep and Goat Casings, a hank shall consist of not more than 18 pieces and shall measure not less than 92 metres (302 feet) in length;

(b) in the case of Hanks of Cattle Casings, a hank shall measure in length as follows: Dried Runners: 180 metres (590 feet); Dried Middles: 90 metres (295 feet) or in packets of 25 metres; Salted Runners: 30 metres (98 feet); Salted Middles: 18 metres (59 feet).

### **4. Grade designations :-**

The grade designations to indicate the quality of casings shall be as set out in column I of Schedules I to IV.

### **5. Characteristics of the various grade designations :-**

The special and general characteristics of the various grade designations shall be as set out against each designation in columns 2 and 3 of the Schedules I to IV.

### **6. Grade designation marks :-**

The grade designation marks shall consist of a label bearing the design set out in Schedule V specifying the grade designation.

**7. Method of grading :-**

Grading of casings shall be done only at the authorised premises and according to the instruction issued from time to time by the Agricultural Marketing Adviser to the Government of India.

**8. Inspection :-**

The Grade designation and other particulars of the casings shall be marked by the Inspecting Officer after the inspection is carried out by him.

**9. Certificate of grading :-**

A certificate of grading will be issued by the Agricultural Marketing Adviser to the Government of India, or by an officer authorised by him in this behalf, on a written request from the party.

**10. Method of packing :-**

Casings shall be packed either in hanks, as the case may be, in rings at the authorised premises and strictly in accordance with the instructions issued in this regard from time to time by the Agricultural Marketing Adviser to the Government of India.

**11. Method of marking :-**

(1) A grade designation mark label shall be securely affixed to each package in a manner approved by the Agricultural Marketing Adviser to the Government of India.

(2) In addition to the grade designation, the following particulars shall be clearly indicated on the label, namely: 1. Serial number, 2. Type, 3. Grade, 4. Calibration 5. Number of hanks, 6. Date of packings, 7. Signature of the Inspecting Officer. Provided that an authorised packer may stamp or write his private trade mark on the package, if such private trade marks represent the same type and grade of casings as that indicated by Agmark label and are duly approved by the Agricultural Marketing Adviser to the Government of India beforehand.

**12. Special conditions of authorisation :-**

(1) Casings of one type only shall be packed in one lot.

(2) In addition to the conditions specified in rule 4 of the General

Grading and Marking Rules, 1937, every certificate of authorisation issued for the purpose of these rules shall be governed by the following conditions:

(a) the premises of authorised packers of casings shall be clean, tidy and in good sanitary condition and shall provide adequate space and facilities for cleaning, processing, grading and packing of casings, official inspection and labelling of the inspected packages of casings;

(b) no establishment shall employ in any department where casings are handled or prepared any person affected with tuberculosis or other communicable diseases in a transmissible stage;

(c) all instructions regarding sanitation in the premises, cleanliness of personnel and equipment, operational procedure, method of sampling, testing, packing, marking and inspection of casings at all stages and maintenance of records thereof, issued by the Agricultural Marketing Adviser to the Government of India from time to time, shall be observed strictly by all concerned.

#### SCHEDULE 1

#### \SCHEDULE

\ \ (See rule 4 and rule 5) \			
Grade designation	Calibration	Special characteristic's	General characteristics
I	2	3	4
P.Q.	By flat measure	The casings shall:	The casings shall
	(i) in steps of 5mm e.g.	(i) be of uniform natural	(i) be obtained from healthy
	35 mm & below 35 to	colour, lustrous	animals slaughtered in
	40 and so on upto 60 mm	throughout, without any	licensed premises and
		spot or mark and	subjected to ante mortem
		shall be free	and post mortem inspections
		from discolouration.	according to the
			prescribed procedures
	or (ii) in steps of 2mm	(ii) be in-tact, free from	be prepared under hygienic
	e.g. 35 mm	any tear or laceration.	conditions

	and below		wholesome, and
	35-37mm 37 to 39 mm		otherwise fit for human
	and so on upto 60 mm		consumption
	or (iii) as agreed to	(iii) be perfectly rolled.	(iii) be free from parasitic
	between the purchaser	(iv) be free from salt burns,	intestation and from scars of
	and the exporter.	rust domestics, black modes	healed up wounds.
		slime, mucus, dung, moulds	(iv) not have been subjected to any
		or fungus infestations.	bacterial activation or
		(v) be free form defects	fermentation
		like holes blisters,	
		laceration nodules and	
		cicatrices	
Grade 1	Do.	As per P.Q. except that a	
		slight deviation in colour and	
		fold and a few black nodes shall	
		be permitted	
Grade II	Do.	Casings not conforming to P.Q. or	
		Grade 1 due to defects in rolling and or	
		having larger black nodes, rough texture,	
		or a few streaks of fat.	
Grade III	Do.	Short pieces of any or all the above grades.	
Bladder		Bladder, otherwise conforming to characteristics	
		of P.Q.	
Weasands		Weasands, otherwise conforming to characteristics	
		of P.Q.	
Bungs		Bungs, otherwise conforming to characteristics	
		of P.Q.	
Fat ends		Fat ends, otherwise conforming to	

		characteristics of P.Q.	
Grade X	As agreed to between the	As agreed to between the purchaser	
	purchaser and the exporter.	and the exporter.	
Grade X will be applicable under the following conditions:			
That the consignment is meant for export against a firm order from foreign importers. The phrase "firm order" shall mean either that the whole of			
purchase money is to be paid in cash beforehand or is guaranteed in some other way.			

SCHEDULE 2

SCHEDULE

(See rules 4 and 5)			
Grade designations and definition of quality of salted cattle casings known commercially as "Beef Casings" and produced in India			
Grade designation	Calibration	Special characteristics	General characteristics
1	2	3	4
P.Q	By diameter:	The casings:	(a) The casings shall,
	(i) In steps of 2mm	(i) shall be of uniform	(i) be obtained from healthy
	e.g., 28 to 30mm,	natural colour,	animals slaughtered in
	30to32 and	lustrous throughout without	licensed premises arid
	so on upto 40 mm	any spot or mark and shall	subjected to ante-mortem and
	and above	be free from discolouration.	post mortem inspections
			according to the prescribed
			procedures.
	or (ii) as agreed to	(ii) wall shall be intact,	(ii) be prepared under hygienic
	between the pun-iiasei	free from any tear	conditions wholesome, and
	and the exporter	or laceration.	otherwise fit for human
			consumption.
		(iii) shall be perfectly	(iii) be free from parasitic
		rolled.	infestation and from scars
			of healed up

			wounds.
		(iv) on being inflated with air,	(iv) not have been subjected
		rolled round the finger and	to any bacterial activation
		pressed, shall burst with a	or fermentation.
		sharp sound,	(b) Preservatives c: her than
		(v) shall be free from	edible common salt shall
		salt-burns, rust, domestics	not have been used.
		black nodes, slime,	
		mucus, dung, moulds	
		or fungus infestations.	
		(vi) shall be free from defects	
		like holes, blisters, lacerations, nodules	
		and cicatrices	
Bladder		(i) The wall shall be of uniform	
		natural colour, lustrous throughout	
		without any spot or mark and shall	
		be free from discolouration.	
		(ii) The wall shall be intact and free	
		from any tear or laceration	
		(in) The material shall also be free	
		from salt-burns, rust. domestics,	
		black nodes, slime, mucus, dung.	
		moulds or fungus infestation.	
		(iv) free from defects like holes,	
		blisters, nodules and cicatrices.	
Weasands		Weasands, otherwise conforming to "Bladder"	
Bungs		Bungs, otherwise conforming to "Bladder".	
Fat ends		Fat ends, otherwise	

SCHEDULE 3

## SCHEDULE

(^(( rules 4 and 5)

Grades designations and definition of (/ti/"v of salted sheep casings (including goat casings) known commercially as "Sheep Casings" and produced in India

Grade designation	Calibration	Special characteristics	General characteristics
1	2	3	4
PQor	(1) 13(026 mm in steps of 2 mm	(a) The casings shall:	(a) The Casings shall:
Grade 1	e.g., 12 to 14. 14 to 16.	(i) be of natural colour	(i) be obtained from healthy
	etc. or	throughout without any	animals slaughtered in
	(2) 13 to 27 mm in steps of 2 mm	discolouration.	licensed premises and
	e.g., 13 to 15, 15 to 17. etc. or	(ii) be free from defects,	subjected to ante-
		like holes, blisters, lac	mortem and post mortem .
		erations, nodules and	inspections according to the
		cicatrices.	prescribed procedures.
	(3) as agreed to between the pur	(lit) be intact and not	(ii) be prepared under hygienic
	chaser and the exporter.	torn or lacerated.	conditions.
		(iv) be free from salt-	(iii) be wholesome, and
		burns, rust, domestics,	otherwise fit for human
		black nodes, slime, mucus,	consumption.
		dung and moulds or fungi	(n-> be Inc from
		infestations.	parasitic infection and from
		(v) not burst when filled with	scars of healed up wounds.
		air or water to its normal	(v) not have been subjected
		capacity and slightly pressed.	to any bacterial activation or
		(b) the rings or	fermentation.

		hanks shall have	
		been cured properly with	(b) Preservatives other than
		common salt.	edible common salt shall not
			have been used.
Grade 11	Do.	As per Grade PQ except that a	
		slight deviation shall be	
		allowed in respect of colour	
		and/or strength and wall.	
		The material should be fit for	
		use in preparation of sausages,	
Grade III	l)o.	As per Grade 11 except that	
		nodules will be permitted	
		ill addition.	
Grade X'	l)o.	As agreed to between the	
		purchaser and the exporter.	

\* Grade designation "Grade X" will be applicable under the following conditions:

That the consignment is meant for export against a firm order from foreign importers. The phrase "firm order" shall mean either that whole of the purch

money is to be paid in cash beforehand or is guaranteed in some other way.

### SCHEDULE 3A

#### SCHEDULE

(See Rules 4 and 5)			
Grade designation and of quality of "dry-ready-to-wet" sheep casings (including goat casings) knowns			
commercially as "sheep casings" and produced in India			
Grade	Calibration	Special characteristics	General characteristics
designation			
1	2	3	4
PQ or	(1) 12 to 26 mm. in steps	The casings shall:	The casings shall:
Grade I	2 mm., e.g., 12 to	(i) be free from	(i) be obtained

	14, 14	defects	from
	to 16, etc.	like holes, blisters,	healthy animals
		lacerations, nodules	slaughtered in licen
		and cicatrices.	sed premises and
	or		subjected to ante
	(2) 13 to 27 mm. in steps	(ii) be intact and not torn	mortem and post
	of 2 mm., e.g. 131015,	or lacerated	mortem inspections
	15 to 17 etc.		according to the pre
	or		scribed procedures.
	(3) as agreed to between	(iii) be free from rust,	(ii) be prescribed under
	the purchaser and the	domestics black nodes,	hygienic conditions
	exporter.	slime, mucus, dung and	as per patented pro
		moulds or fungus in	cess Nos. 90469
		festations.	(National Research
		(iv) not burust when Filled	Development Cor
		with air or water to its	poration of India)
		normal capacity and	(iii) be wholesome and
		slightly pressed.	otherwise for human
			consumption.
			(iv) be free from
			parasitic infestations
			and from scars of
			healed up wounds,
			(v) not have been
			subjected to any
			bacterial activation
			or

Grade II	(1) 12 to 26 mm in steps	The casings shall:	fermentations.
	of 2 mm. e.g., 12 to 14,	(i) be free from defects	
	14 to 16 etc.	like holes, blisters,	
		lacerations, nodules,	
	or	and cicacatrices,	
	(2) 13 to 27 mm in steps of	(ii) be intact and not torn	
	2 mm e.g., 13 to 15, 15	or lacerated,	
	to 17 etc.	(iii) be free from rust,	
		domestic, black nodes,	
		slime, mucus, dung and	
		moulds or fungus in	
	or	festations,	
	(3) as agreed to between	(iv) not burst when filled	
	the purchaser and the	with air or water to its	
	exporter.	normal capacity and	
		sligtiy pressed.	
		A slight deviation shall be	
		allowed in respect of	
		the above items. The	
		material should be fit	
		for use in preparation	
		of sausages.	
Grade III	(1) 12 to 26 mm in steps of	The Casing shall :	
	2 mm e.g., 12 to 14, 14	(i) be free from defects	
	to 16 etc.	like holes, blisters,	
		lacerations, nodules	
	or	and cicatrices,	
	(2) 13 to 27 mm in	(ii) be intact and	

	steps of	not torn	
	2 mm e.g., 13 to 15, 15	or lacerated,	
	to 17 etc.	(iii) be free from rust,	
		domestics, black nodes,	
		slime, mucus, dung and	
		moulds or fungus in	
	or	festations,	
	(3) as agreed to between	(iv) not burst when filled	
	the purchaser and the	with air or water to its	
	exporter.	normal capacity and	
		slightly pressed.	
		A slight deviation shall be	
		allowed in respect of	
		the above items. The	
		material should be fit	
		for use in preparation	
		of sausages. Nodules	
		shall be permitted.	
Grade X'	(1) 12 to 26 mm. in steps	As agreed to between the	
	of 2 mm e.g., 12 to 14,	purchaser and the ex	
	14 to 16 etc.	porter.	
	or		
	(2) 13 to 27 mm in steps of		
	2 mm, e.g., 13 to 15, 15		
	to 17, etc.		
	or		
	(3) as agreed to between		
	the purchaser and the		

exporter.

NOTE 'Grade designation 'Grade X' shall be applicable under the following conditions, namely:

That the consignment is meant for export against a firm order from foreign importers. The

phrase firm order shall mean either that the whole of the purchase money is paid in cash

before hand or is guaranteed in some other way.

SCHEDULE 4

SCHEDULE

(See rules 4 and 5)

Grade designations and definition of quality of salted hog casings known commercially as "Hog Casings", "Pig Casings", or "Pork Casings" and produced in Ir.3u

Grade designation	Calibration	Special characteristics	General characteristics
1	2	3	4
PQ	(1) 261036 mm in steps of 2 mm	(a) The Casings shall:	(a) The Casings shall:
	e.g., 26 to 28,28-30, etc. or	( ) be of natural colour	(i) be obtained from healthy
		throughout without any	animals slaughtered in
		discolouration.	licensed premises and
	(2) as agreed to between the pur	(ii) be free from defects,	subjected to antemortem
	chaser and the exporter.	like holes, blisters,	and post mortem inspections
		lacerations, nodules	according to the prescribed
		and cicatrices.	procedures.
		(Hi) be intact and not	(ii) be prepared under hygienic
		torn or lacerated.	conditions, wholesome, and
		(iv) be free from salt-burns,	otherwise fit for human
		rust, domestics, black nodi	es, consumption.
		slime, mucus, dung and	(iii) be free from parasitic
		moulds or fungus infestati	ons. infection and from
			scars of healed up wounds.
			(n') not be

			subjected to any
		(v) not burst when filled with	bacterial activation or
		air or waier to its normal	fermentation.
		capacity and slightly press.	ed.
		(b) The rings or hanks shall have	(b) Preservatives other than
		been cured properly with	edible common salt shall
		common salt.	not have been used.

SCHEDULE 5

SCHEDULE

(See rule 6) The grade designation mark to be applied to packages of animal casings shall contain the following design: Serial No.....  
TYPE.....  
GRADE.....  
CALIBRATION.....  
NUMBER OF HANKS..... DATE OF PACKING..... Serial No.....  
(Signature of Inspecting Officer). Grade designation mark to be applied to animal casings